

received in Central Electricity Authority from General Manager, Farakka Barrage Project, under Ministry of Water Resources in April, 1990. The appraisal of the project has been completed in CEA/CWC. The project is estimated to cost Rs. 445.05 crores (at March '90 price level). It would be possible to take further action on techno-economic clearance of the project after receipt of updated cost estimates and the concurrence of the beneficiary States of the region to purchase energy at the cost of 152 paise/KWH (March '90 price level) as updated.

[Translation]

Modernisation of Paras Power Station of Maharashtra

4558. SHRI PANDURANG PUNDLIK FUNDKAR : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether there is any proposal to modernise Paras Power Station of Akola district in Maharashtra during the Eighth Five Year Plan; and

(b) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) The proposal to modernise Paras Power Station Units I & II of Maharashtra State Electricity Board with an estimated cost of Rs. 998 lakhs has been included under Renovation and Modernisation Programme (Phase-II) during the 8th Five Year Plan.

[English]

4559. SHRI C. P. MUDALI
GIRIYAPPA :
SHRI HANNAN
MOHAMMAD
PROF. PREM DHUMAL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to bring forward a gas utilization policy?

(b) if so, the details thereof; and

(c) if not, the reasons therefor.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) to (c) The matter is under the consideration of the Government.

[Translation]

Acquisition of Land for Barauni Refinery

4560. SHRI SURYA NARAYAN SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government of Bihar acquired land for Barauni Refinery on payment of adequate compensation to the land-owners;

(b) whether a contract was signed by the Union Government with the Government of Bihar in this regard; and

(c) if so, the details thereof and the steps being taken by the Government to implement the said contract.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) to (c) Information is being collected and will be laid on the Table of the House.